## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 43/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

Name of the Company:

Silcotex Silicones Pvt. Ltd.

V/s.

Jai Bhagwati Tex Prints Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VAIBHAVI K. PARIKH

Advocute

Petitions.

2. PANAN S. GODTAWALA ADVOCATE

RESPONDENT Muelaunelle

## **ORDER**

Learned Advocate Ms. Vaibhavi Parikh present for Operational Creditor/ Applicant. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Respondent filed Affidavit cum undertaking.

At request of learned Counsel for Respondent on the ground of settlement, list the matter on 18.07.2017.

List the matter on 18.07.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of July, 2017.